



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.03.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 16.03.2026 & 17.03.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 101 of 2024 Part Heard	CA Rajeev Bansal Liquidator of Isolux Corsan India Engineering & Construction Pvt. Ltd. Vs. State Tax Officer-2 Unit – 64, Surat, Gujrat	Abhinav Mishra	Prakash Thakkar
2.	Comp. App. (AT) (Ins) No. 184 of 2023 & I.A. No. 669, 670, 671 of 2023 Part Heard	Greater Noida Industrial Development Authority Through Chief Executive Officer Vs. Anand Sonbhadra Resolution Professional Subhkamna Buildtech Pvt. Ltd.	U.N. Singh	Abhishek Anand Nipun Gautam Mohak Sharma-R1
3.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 & 4002 of 2025 (With Defects) Part Heard	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	Swatej Jetta	Abhishek Anand Mohak Sharma Sajal Jain-R1

4.	Comp. App. (AT) (Ins) No. 1804 of 2024 Part Heard	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Vithal M. Dahake & Ors.	Chitranshul A. Sinha	Samir Malik
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By order of Hon'ble Chairperson

-Sd/-

Registrar (I/c)